

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 & IA NOS. 58, 711 AND 951
OF 2017**

APPEAL NO. 342 OF 2016 & IA NOS. 750 AND 751 OF 2016
APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 AND 589 OF 2017
APPEAL NO. 28 OF 2017 & IA NOS. 28 AND 30 OF 2017
APPEAL NO. 29 OF 2017 & IA NOS. 42 AND 44 OF 2017
APPEAL NO. 30 OF 2017 & IA NOS. 755 AND 756 OF 2016
APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017
APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 AND 972 OF 2017
APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 AND 457 OF 2017
APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

Dated: 12th December, 2017

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 &
IA NOS. 58, 711 AND 951 OF 2017**

In the matter of:

Bharti Airtel Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

APPEAL NO. 342 OF 2016 & IA NOS. 750 AND 751 OF 2016

In the matter of:

Tata Teleservices (Maharashtra) Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 AND 589 OF 2017

In the matter of:

Vodafone Mobile Services Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

APPEAL NO. 28 OF 2017 & IA NOS. 28 AND 30 OF 2017

In the matter of:

Idea Cellular Ltd.	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Ors.	Respondent(s)

APPEAL NO. 29 OF 2017 & IA NOS. 42 AND 44 OF 2017

In the matter of:

Vodafone India Ltd.	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Anr.	Respondent(s)

APPEAL NO. 30 OF 2017 & IA NOS. 755 AND 756 OF 2016

In the matter of:

Telenor (India) Communications Pvt. Ltd. & Anr.	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Anr.	Respondent(s)

APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017

In the matter of:

Reliance Communication Ltd. & Anr.	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Anr.	Respondent(s)

APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 AND 972 OF 2017

In the matter of:

ATC Telecom Infrastructure Pvt. Ltd. & Ors. (ATC TIPL)	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Anr.	Respondent(s)

APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 AND 457 OF 2017

In the matter of:

Aircel Limited	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Anr.	Respondent(s)

APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

In the matter of:

GTL Infrastructure Ltd. & Anr.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

Due to administrative reasons, these matters could not be taken up.

List these matters on **31.01.2018.**

COURT MASTER